

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 279 OF 2019 & IA No. 1409 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)

Versus

GMR Kamalanga Energy Limited Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran for A1, A2, A3
Poorva Saigal for A1, A2, A3
Anushree Bardhan for A1, A2, A3
Shubham Arya for A1, A2, A3
Arvind Kumar Dubey for A1, A2, A3

Counsel for the Respondent(s) : Amit Kapur for R1, R2
Vishrov Mukerjee for R1, R2
Yashaswi Kant for R1, R2
Catherine Ranji Ayallore for R1, R2
Aashish Anand Bernard for R3
Raj Bahadur Sharma for R4, R5, R6, R7

ORDER

Rejoinder, if any, shall be filed by the Appellant on or before 13.11.2019 after duly serving copy on the other side.

List the matter on **18.11.2019**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR